

Annexure-6

Name of the corporate debtor: M/S YOGIRAJ GINNING AND OIL INDUSTRIES PRIVATE LIMITED- IN LIQUIDATION; Date of commencement of liquidation: 06.06.2023(order received on 07.06.2023); List of stakeholders as on: 26.06.2023
List of operational creditors (other than Workmen, Employees and Government Dues)
(Amount in ₹)

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any | |
|---------|------------------|--------------------|---------------------------|----------------|--------------------------|---------------------------|---|--|-----------------------------|----------------------------|--|--------------------------|------------------------------------|-----------------|--|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien /attachment removed? (Yes/No) | Amount covered by guarantee | | | | | | % share in total amount of claims admitted |
| | | | | | | | | | | | | | | | |
| | | | | | | | NIL | | | | | | | | |
| | Total | | | 0 | 0 | | | | 0.00 | | | 0 | | | |